

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:4471  
ANSWERED ON:20.12.2012  
PRICES OF SIMILAR FORMULA DRUGS  
Patle Kamla Devi ;Sampath Shri Anirudhan

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether different prices are being charged by the drug and medicine manufacturers for the similar formula drugs under different trade names;
- (b) if so, the measures taken by the Government to regulate the prices and to ensure the uniformity of retail prices of the same formula drugs and medicines; and
- (c) if so, the details thereof and the achievements made thereon?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a)to(c) : Under the provisions of the Drugs (Prices Control) Order, 1995 (DPCO, 1995) the prices of 74 bulk drugs and the formulations containing any of these scheduled drugs are controlled. National Pharmaceutical Pricing Authority (NPPA) fixes or revises prices of scheduled drugs / formulations as per the provisions of the DPCO,95. Under the provisions of DPCO, 1995, no person is authorized to sell any scheduled formulation (medicine) to a consumer at a price exceeding the price notified/approved by the NPPA.

In respect of drugs not covered under the DPCO, 1995 i.e. non-scheduled drugs, however, manufacturers fix the- prices by themselves without seeking the approval of Government / NPPA. Therefore, difference in the prices of formulations based on same chemical combinations among different trade names/brands in the non-scheduled category drug is not ruled out. However, the prices of decontrolled drugs are monitored and suitable action is taken by NPPA, as per the guidelines, in cases where price increase is more than 10% in a period of one year on moving basis.